| 74 Written Answers to | | | [RAJYA SABHA] | | | | Unstarred Questions | | | |
|-------------------------------|----------|-------|---------------|-------|-------|-------|---------------------|-------|-------|-------|
| Sl. No. State/UTs | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 |
| 31. Dadra and Nagar Haveli | 7 | 13 | 12 | 17 | 12 | 15 | 10 | 13 | 6 | 15 |
| 32. Daman and Diu | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 33. Delhi (UT) | 13 | 7 | 3 | 23 | 16 | 5 | 9 | 10 | 21 | 8 |
| 34. Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 35. Puducherry | 145 | 147 | 175 | 197 | 17 | 154 | 4 | 0 | 0 | 0 |
| Total (UTs) | 170 | 175 | 197 | 253 | 68 | 193 | 31 | 23 | 27 | 28 |
| Total (All Indi | a) 18241 | 17131 | 17060 | 16632 | 16196 | 17368 | 15964 | 14027 | 13754 | 11772 |

NR - State of West Bengal did not provide data for the above classification for the year 2012. *Source:* 'Accidental Deaths and Suicides in India', NCRB.

Implementation of Swaminathan Commission Report

2996. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

SHRI ARV1ND KUMAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Prime Minister's Office has sent any proposal to the Ministry for implementation of the report of Swaminathan Commission and provision of Minimum Support Price (MSP) at the rate of 1.5 times the cost of agricultural production, if so, the details thereof, and the response of Government thereto; and
- (b) whether Government would provide MSP at the rate of 1.5 times the cost of agricultural production from next crop season, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) Swaminathan Commission's on Farmers had recommended that the Minimum Support Price (MSP) should be at least 50% more them the weighted average cost of production. This recommendation was not accepted by the Government as Minimum Support Price is recommended by Commission of Agricultural Costs and Prices (CACP) on objective criteria, considering a variety of relevant factors and prescribing an increase of at least 50% of cost may distort the market. A mechanical linkage between Minimum Support Price and cost of production may be counterproductive in some cases.

A committee consisting representatives of the State Governments and farmers has been constituted to examine methodological issues in fixing Minimum Support Price (MSP).

Use of banned pesticides in the country

2997. DR. T. SUBBARAMI REDDY:

Written Answers to

SHRIMATI AMBIKA SONI:

Will the Minister of AGRICULTURE be pleased to state:

- whether Government proposes new policy initiatives on pesticides use and awareness drive among farmers for safe farming, if so, the details thereof;
- whether many pesticides banned elsewhere in the world are still in use in the country;
 - if so, the details thereof and the action taken for banning it; and (c)
- whether 'neonicotinoid' category of pesticides, banned or restricted in other countries, are registered and used in the country and if so, the action taken to ban such pesticides?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) The Central Government has been promoting safe and judicious use of pesticides through Central Integrated Pest Management Centres situated in different parts of the country. Farmers Field Schools are conducted to create awareness on Integrated Pest Management strategies.

State Governments and stakeholders are being exhorted to promote 'Grow Safe Food' campaign centred around the five essential principles of judicious pesticides use - application of pesticides on the right crop, against pests for which the pesticide has been approved, at the right time, in approved doses, and as per approved method of application through training and media campaigns in Gram Panchayats and rural areas. Advisories have been sent to pesticides dealers to educate judicious use of pesticides in accordance with label instructions.

(b) to (d) There are 63 pesticides and 6 neonicotinoids that are banned or restricted or withdrawn in some countries but continue to be registered in India for domestic use. However, these pesticides continue to be permitted for domestic use based on expert reviews. The list of such pesticides is given in Statement (See below). Currently, a Committee of Experts is carrying out a review of these pesticides, and the report is expected shortly.